

(c) Such cases are being referred to the Central Bureau of Investigation (CBI) which is the nodal agency for Interpol in India.

### STATEMENT

#### *State-wise Details of Elephants Killed by Poachers*

S.No.	State	1992-93	1993-94	1994-95
1.	Andhra Pradesh	3	N.A.	1
2.	Assam	3	4	3
3.	Karnataka	16	15	18
4.	Kerala	10	03	N.A.
5.	Orissa	N.A.	4	N.A.
6.	West Bengal	1	4	5
Total		33	30	27

#### *II. State-wise Details of Rhinos Killed by Poachers*

S.No.	State	1993	1994	1995 (till 30th Oct., 95)
1.	Assam	70	31	35
2.	West Bengal	1	0	Nil (upto Sept.)
Total		71	31	35

#### *III. State-wise Details of Tigers Killed by Poachers*

S.No.	State	1993	1994	1995 (upto 31.7.95)
1.	Andhra Pradesh	3	3	-
2.	Arunachal Pradesh	-	-	1
3.	Assam	2	-	-
4.	Bihar	1	1	1
5.	Karnataka	1	-	1
6.	Kerala	-	1	-
7.	Madhya Pradesh	-	-	1
8.	Maharashtra	5	5	-
9.	Manipur	-	1	-
10.	Orissa	3	3	-
11.	Rajasthan	-	-	-
12.	Tamil Nadu	-	-	-
13.	Uttar Pradesh	1	2	-
14.	West Bengal	1	2	-
Total		17	18	4

### Mid-Day Meal Scheme

213. SHRI MAHESH KANODIA :  
SHRI PANKAJ CHOWDHARY :  
SHRI RAM SINGH KASHWAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Mid-day meal scheme for Primary School children launched by the Government has failed badly;

(b) if so, the reasons therefor;

(c) whether the Government have conducted an inquiry in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) No, Sir.

(b) to (d) Do not arise.

[English]

### Allocation of Levy Sugar

214. SHRI CHHITUBHAI GAMIT : Will the Minister of FOOD be pleased to state :

(a) whether distribution of Sugar through Public Distribution System in Gujarat is 400 gms per person per month as compared to that of the Delhi where it is 800 gms;

(b) whether the Government of Gujarat has requested the Union Government to restore ad-hoc allocation of 5% which was discontinued in April, 1994 as that the levy Sugar through Public Distribution System was distributed 500 gms per capita; and

(c) the steps taken/proposed to be taken by the Government for extra allocation of levy Sugar for the area covered under Revamped Public Distribution System in the remote areas of Gujarat?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Yes, Sir, as per the information furnished by the State Governments of Gujarat and Delhi.

(b) The Government of Gujarat have requested to increase the monthly levy Sugar allocation to 19315 M.T. on the basis of the projected population of 1995.

(c) In view of persistent demand for enhancement of levy sugar to States/Union Territories and higher level of production of sugar in the last season 1994-95, the Government have now decided to allocate levy sugar to States/Union Territories on the basis of population as per 1991 Census w.e.f. 1.1.1996. Accordingly, the monthly levy quota of sugar for Gujarat State, would be 17557 MT as against the existing quota of 16194 MT + 810\* = 17004 MT. The distribution of levy sugar allocated by the Central Government to the States/Union Territories is the responsibility of the State Government and their nominees.

\*5% ad-hoc increase allowed w.e.f. September, 1995.